

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

NOTIFICATION

No. 02

Dated: January ⁰⁷, 2016

From the date of taking over charge, **Sri Dharmesh Chandra** Assistant Registrar (Emp No. 3146), High Court, Allahabad Bench is hereby **promoted as Deputy Registrar** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 7600 and he is hereby posted at High Court, Allahabad in the vacancy caused due to retirement of Sri Ram Das Deputy Registrar on 31.12.2015 .

No. 03

The following **02 Assistant Registrars** posted at High Court, Lucknow Bench, Lucknow who originally belongs to High Court, Allahabad are hereby **transferred back to High Court, Allahabad** in the same capacity on regular basis without entitling any T.A., D.A. and Joining Leave:-

Sl. No.	Emp. No.	Name	Remarks
1	3307	Km. Sarla Mishra	IN THE VACANCY CAUSED DUE TO RETIREMENT OF SRI LAL JI VISHWAKARMA ASSISTANT REGISTRAR ON 31.12.2015.
2	3308	Uma Shanker - II	IN THE VACANCY TO BE CAUSED AFTER PROMOTION OF SRI DHARMESH CHANDRA ASSISTANT REGISTRAR, HIGH COURT, ALLAHABAD AS DEPUTY REGISTRAR HIGH COURT, ALLAHABAD

No. 04

From the date of taking over charge, **Sri Jag Lal** Section Officer (Emp No. 3315), High Court, Allahabad is hereby **promoted as Assistant Registrar** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 6600 and he is hereby posted at High Court, Lucknow Bench, Lucknow in terms of the prevailing Transfer Policy in the vacancy caused due to transfer of Km. Sarla Mishra Assistant Registrar (Emp No. 3307), High Court Lucknow Bench, Lucknow to High Court Allahabad.

(Note: The Section Officers who have been promoted on the post of Assistant Registrar are hereby directed to do the same work as they were performing prior to their promotion including their supervisory work)

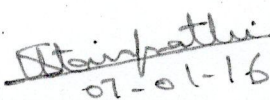
By order of
Hon'ble The Chief Justice


REGISTRAR GENERAL

No. 8511 / Establishment : Dated : Allahabad : January ⁰⁷, 2016

Copy forwarded for information and necessary action to :-

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette, Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Confidential) High Court, Allahabad.
4. The Registrar (Protocol & Nazarat) High Court, Allahabad.
5. The Registrar (Accounts) High Court, Allahabad.
6. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
7. The OSD (Computers) High Court, Allahabad.
8. The Systems Manager (Computer Centre), High Court, Allahabad **with the request to upload the instant notification on the official web-site of the High Court.**
9. A.R./ S.O., Accounts C-1, C-2 & Telephone Section, High Court, Allahabad.
10. A.R./ S.O., Admin (E-1) and (H) Section, High Court, Allahabad.
11. A.R./ S.O., (Nazarat), High Court, Allahabad.
12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
13. Notice Board for display.


07-01-16
DEPUTY REGISTRAR
(ESTABLISHMENT)